

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 5th March, 2014

APPEAL NOS. 196 & 199 OF 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 196 of 2013 & IA-272 of 2013

**M/s OPG Renewable Energy Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Anr. ... Respondent(s)**

Appeal No. 199 of 2013 & IA-277 of 2013

**Tamil Nadu Electricity Consumers Association ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. N.L. Rajah
Mr. S.Santanam Swaminadhan
Mr. Arun Anbumani**

**Counsel for the Respondent (s): Mr. S. Vallinayagam for R-1
Mr. G. Umapathy
Ms. R. Mekhala for TNERC**

ORDER

Mr. S. Vallinayagam, the learned counsel for the Respondent No.1 and Mr. G. Umapathy, the learned counsel for the Respondent No.2 have filed their respective Written Submissions today.

Post the matter for further hearing on **12.03.2014 before the Chennai**

Circuit Bench.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**